

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 113 OF 2018 &
IA NO. 54 OF 2018

Dated : 1st November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Northern India Textile Mills' Association	Appellant(s)
Vs.		
Punjab State Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. Sameer Rai
Mr. Sarthak Gupta

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Ms. Swapna Seshadri for R-2

ORDER

The learned counsel, Mr. Sameer Rai appearing for the Appellant prays for an adjournment in the matter on the ground that the arguing learned counsel in this matter is in some personal difficulty to appearing before this Court today.

Submission made by the learned counsel appearing for the Appellant, as stated supra, is placed on record.

List the matter for hearing on **13.02.2019**, as requested by the learned counsel appearing for the Appellant and agreed by learned counsel for the appearing Respondents.

(S.D. Dubey)
Technical Member
vt/pk

(Justice N.K. Patil)
Judicial Member